

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION NO. 81 OF 2020 (SZ)  
WITH  
ORIGINAL APPLICATION NO. 178 OD 2020 (SZ)**

**IN THE MATTER OF:**

Tribunal on its own motion  
Suo Motu based on the News Item in  
Dinamalar, Chennai Edition dated 11.06.2020,  
"Fire at garbage dump yard"

... Applicant

**VERSUS**

The Chief Secretary to Government of Tamil Nadu  
Government Secretariat,  
Chennai and Others

... Respondents

With

Tribunal on its own motion  
Suo Motu based on the News Item in  
Dinamalar, Chennai Edition dated 11.06.2020,  
"Fire at garbage dump yard"

... Applicant

**VERSUS**

The Chief Secretary to Government of Tamil Nadu  
Government Secretariat,  
Chennai and Others

... Respondents

**FOR THE HEARING ON 16<sup>th</sup> JULY 2021**

**SECOND STATUS REPORT FILED ON BEHALF OF THE  
PEERKANKARANAI TOWN PANCHAYAT**

I, D.Srinivasan Son of Mr.Dhanam, aged about 51years, the Executive Officer of Peerkankaranai Town Panchayat, having Office at Peerkankaranai Town Panchayat, Chengalpattu District, Chennai-63, do hereby solemnly affirm and sincerely state as follows:-

**1.** I state that I am the Executive Officer, Peerkankaranai Town Panchayat, the R7 Respondent herein and as such I am well acquainted with the facts of the case from the available records. I am filing this Status Report in my official capacity.



**EXECUTIVE OFFICER  
PEERKANKARANAI TOWN PANCHAYAT  
CHENNAI-600 063.**

2. I humbly submit that the present applications have been registered *Suo Moto* by this Hon'ble Tribunal based on the newspaper reports in respect of disposal of solid waste in Peerankaranai Town Panchayat.

3. I refer to my first report dated 24<sup>th</sup> of June 2021, categorically discussed at length about the solid waste disposal at our local authority. Furthermore, in relation to bio-medical waste collection and disposal, a private firm, authorised by TNPCB is in operation. Regarding plastic, in accordance with G.O Ms No: 84, Environment and Forest Department dated 25<sup>th</sup> June 2018, our authority, enforcing this G.O by way of conducting raids, monitoring activities and IEC activities are being carried out to ban the sale and use and throw away plastics.

#### **Reformation of the dump site**

4. This second report is in relation to the dump site which was set fire by miscreants and a Police Complaint was lodged to that effect. Being a responsible local body, we are currently using the dump site as our parking lot for the Town Panchayat vehicles. I enclosed photos taken after clearing the non-biodegradable waste from the site (3 photos), compost manure manufacturing (1 photo), photos showing local body's vehicles were parked. In other words, no space was wasted by our local body at the former dump site.

5. I humbly submit that this respondent has been following the directions of this Hon'ble Tribunal diligently and also the Environmental Laws without any default in implementation of disposal of Solid Waste management facility.

Under the above circumstances, I respectfully pray that this Hon'ble Tribunal may be pleased to record the above submission and close the application and pass any such further or other order as it may deem fit and proper in the circumstances of the case and thus render justice.

  
**EXECUTIVE OFFICER**  
**PEERANKARANAI TOWN PANCHAYAT**  
**CHENNAI-600 063.**

Dated at Chennai on this the 15<sup>th</sup> day of July, 2021

  
**EXECUTIVE OFFICER**  
PEERKANKARANAI TOWN PANCHAYAT  
CHENNAI-600 063.

**7<sup>TH</sup> RESPONDENT**

**VERIFICATION**

I, D.Srinivasan, Son of Mr.Dhanam, aged about 51 years, the Executive Officer (i/c) of Peerkankaranai Town Panchayat, having Office at Peerkankaranai Town Panchayat, Chengalpattu District, do hereby verify that the contents of Paragraph Nos. 1 to 5 are true to the best of my knowledge and Paragraph Nos. 1 to 5 are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 15<sup>th</sup> day of July, 2021

  
**EXECUTIVE OFFICER**  
PEERKANKARANAI TOWN PANCHAYAT  
CHENNAI-600 063.

பீர்க்கன்காரணை தேர்வு நிலை பேரூராட்சி – செங்கல்பட்டு மாவட்டம்  
உரக்கிடங்கில் சேகரம் செய்யப்பட்டிருந்த மக்காத குப்பைகள் அகற்றப்பட்டுள்ளது



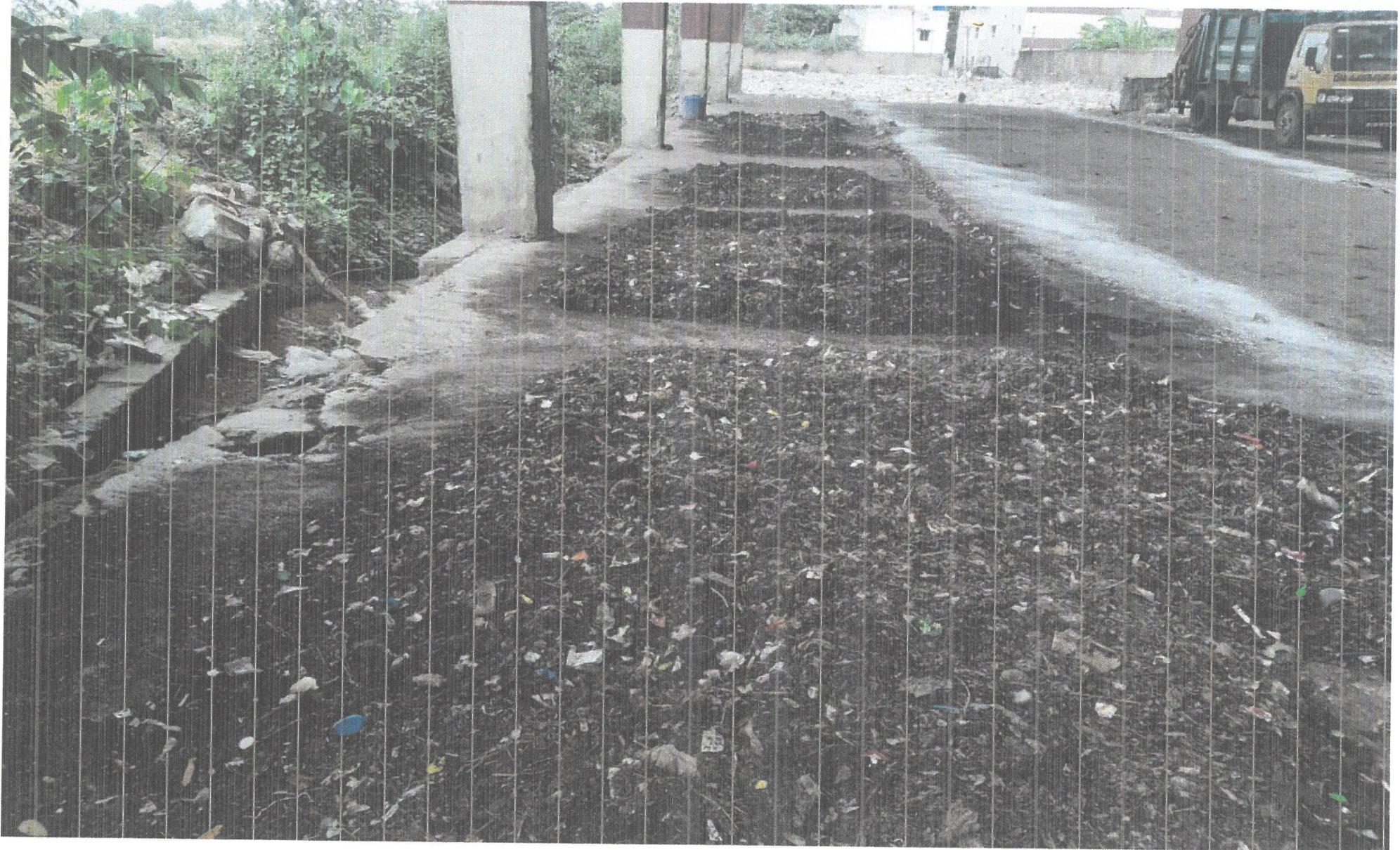
**பீர்க்கன்காரணை தேர்வு நிலை பேரூராட்சி – செங்கல்பட்டு மாவட்டம்**  
**உரக்கிடங்கில் சேகரம் செய்யப்பட்டிருந்த மக்காத குப்பைகள் அகற்றப்பட்டுள்ளது**



பீர்க்கன்காரணை தேர்வு நிலை பேரூராட்சி – செங்கல்பட்டு மாவட்டம்  
உரக்கிடங்கில் சேகரம் செய்யப்பட்டிருந்த மக்காத குப்பைகள் அகற்றப்பட்டுள்ளது



பீர்க்கன்காரணை தேர்வு நிலை பேரூராட்சி – செங்கல்பட்டு மாவட்டம்  
திடக்கழிவு மேலாண்மைத் திட்டத்தில் மக்கும் உரம் தயாரித்தல்



பீர்க்கன்காரணை பேரூராட்சி – செங்கல்பட்டு மாவட்டம்  
வளம் மீட்பு பூங்கா



பீர்க்கன்காரணை பேரூராட்சி – செங்கல்பட்டு மாவட்டம்  
வளம் மீட்பு பூங்கா



பீர்க்கன்காரணை பேரூராட்சி – செங்கல்பட்டு மாவட்டம்  
வளம் மீட்பு பூங்கா



2021-07-12(Mon) 05:31(pm)

பீர்க்கன்காரணை பேரூராட்சி – செங்கல்பட்டு மாவட்டம்  
வளம் மீட்பு பூங்கா



2021-07-12(Mon) 05:31(pm)

பீர்க்கன்காரணை பேரூராட்சி – செங்கல்பட்டு மாவட்டம்  
வளம் மீட்பு பூங்கா

